

are concerned, the Government of India had sanctioned funds in February, 1970 to the Port Trust, Vizakhapatnam for detailed investigation, model tests and preparation of a project report for a deep sea fishing harbour. It has also surveyed the Andhra Pradesh coast and drawn up project reports for three harbours.

**Stoppage of Procurement of Foodgrains
in Haryana**

*1320. SHRI BALATHANDAYUTHAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether in some of the Haryana Mandis the wheat grain had rotted;

(b) if so, whether it is not due to shortage of wagons for despatching the wheat to other States, and also because of lack of storage facilities with the procurement agencies;

(c) whether as a result the State Governments have stopped procurement operations since the 22nd June, 1971;

(d) whether the farmers in Haryana have complained of heavy losses due to stoppage of procurement; and

(e) what remedial measures are being taken by Government in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE): (a) and (b). On account of massive increase in market arrivals and procurement this year despite increased storage capacity and movement by rail and road, substantial quantities of wheat had to be stored in open. Precautions have been taken to cover the grains with tarpaulin and polythene sheet covers. No substantial damage has so far occurred to procured grains in the mandis.

(c) The State Government is continuing procurement operations except for temporary suspension where necessary due to trains or other local contingencies.

(d) A few complaints have been received by the State Government on account of temporary suspension of purchases.

(e) The storage capacity in the State has been augmented by mobilizing all available space. Maximum possible clearance of procured stocks is being arranged both by rail and road.

Land owned by Department of Rehabilitation in Faridabad, Haryana

5579. SHRI B. S. BHAURA: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the Department of Rehabilitation owns any land in Faridabad Township, Haryana; if so, the total area thereof;

(b) whether there is any proposal before Government to hand over this land to the State of Haryana; if so, when and on what terms;

(c) whether the workers working in different factories in the industrial area have built up Jhuggis, and Khasbas on this land due to shortage of houses;

(d) whether Government have any proposal to allot the land to the occupants on small instalments or with any other alternative to the occupants for housing purposes; and

(e) Whether Government have any proposal to grant loans/grants to build up housing colonies in Faridabad (Haryana State) if so, the salient features thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Yes, Sir. At present the Department of Rehabilitation owns 800 acres of land consisting of residential and industrial area but the State Government of Haryana has included a large area out of the same in the Green Belt.

(b) It is proposed to transfer all the residual assets of the Settlement Organisation to the State Government of Haryana as a step towards the winding up of the Organisation. The terms and conditions of transfer are being negotiated.

(c) Some land has unauthorisedly been occupied by Juggiwallas. The Department

has, however, no information whether the jhuggiwallas are employed as workers in the factories.

(d) No, Sir.

(e) No, Sir.

Additional Supplies of Foodgrains to Assam and Meghalaya to meet food situation

5580. SHRI ROBIN KAKOTI : Will the Minister of AGRICULTURE be pleased to state the amount of Rice, Wheat and Atta already despatched to Assam and Meghalaya upto the end of 30th May since 25th March, 1971, to meet the food situation created by heavy influx of evacuees from East Pakistan ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : About 43.5 thousand tonnes rice and 39.0 thousand tonnes wheat were despatched to Assam during the period 25th March to 31st May, 1971. Releases from this and the Central stocks already in Assam depots were made to the Government's of Assam and Meghalaya as required, for meeting the needs of public distribution as also of evacuees from East Pakistan. No atta was despatched to Assam during this period.

Import of Foodgrains to meet the requirement of Bangla Desh Refugees

5581. SHRI B. S. MURTHY : Will the Minister of AGRICULTURE be pleased to state :

(a) the countries with which negotiations are underway for import of more foodgrains to meet the requirement of Bangla Desh refugee influx ; and

(b) the quantity required and the time within which the imports should reach India ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No negotiations are under way with any country for import of foodgrains to meet the requirements of refugees from Bangla Desh. Offers of some foodgrains have, however, been received from USSR, U. K., USA, Japan

and certain international organizations like the World Food Programme and the United Nations High Commissioner for Refugees.

(b) According to an estimate prepared earlier for feeding 6 million refugees for a period of six months, the quantity of rice required was put at 5.8 lakh tonnes. The total number of refugees from Bangla Desh has, however, already exceeded 7 million and the influx continues unabated. These refugees are being supplied rice and other foodstuffs by Government from stocks held in the country, and there will be recouped from the food aid made available by other countries to the extent such aid is available. No time limit can, therefore, be indicated within which the foreign assistance must reach India.

Shifting of Iron Ore Division of National Mineral Development Corporation to Hyderabad

5582. SHRI R. P. UIAGANAMBI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Board of Directors of National Mineral Development Corporation Ltd., decided in its meeting held on the 17th April, 1968 the shifting of Iron Ore Division to Hyderabad ; and

(b) if so, the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) Yes, Sir,

(b) The question of shifting the headquarters of the National Mineral Development Corporation and some other public sector undertakings from Delhi to other places is under consideration by the Government.

Strike by Construction Labour in Chandigarh

5583. SHRI A. N. VIDYALANKAR : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether in June 1970, the construction labour of Chandigarh struck work and their strike continued for about two weeks.